

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO. 5203
TO BE ANSWERED ON 24.07.2019

Skill Development in Coal Sector

**5203. DR. AMOL RAMSING KOLHE:
SHRI KULDEEP RAI SHARMA:
SHRI DHANUSH M. KUMAR:
SHRIMATI SUPRIYA SULE:
DR. HEENA GAVIT:
DR. SUBHASH RAMRAO BHAMRE:
SHRI SUNIL DATTATRAY TATKARE:**

Will the Minister of COAL be pleased to state:

- (a) whether a Tripartite MoU was signed between National Skill Development Fund(NSDF), National Skill Development Corporation(NSDC) and Coal India Limited(CIL) to provide skill development in the coal sector;
- (b) if so, the details thereof along with the details of the areas likely to be covered and the efforts being made by the Government to create sufficient manpower with requisite skill in the coal sector;
- (c) the number of persons who have been provided skill training so far;
- (d) the manner in which the funds allocated from the head 'other administrative expenses' for the purpose of providing training to the officers/employees have been utilised;
- (e) whether any funds have remained unutilized under the said head and if so, the details thereof and the steps being taken by the Government in this regard; and
- (f) the other steps taken by the Government to train/enhance all the persons engaged in coal sector?

ANSWER

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)**

(a): Yes, Sir.

(b): A Tripartite MoU was signed on 3rd May 2015 to provide training and undertake Recognition of Prior Learning to around 2.7 lakh person over a period of 2 years as per National Skill Qualification Framework in CIL's operational areas and neighboring regions. The target groups include 1,00,000 existing employees, 70,000 contract workers, 70,000 project affected persons and 30,000 students of Class 9 to 12. Broad areas of activities are Recognition of Prior Learning (RPL), Skill Training and Certification for employees and Contractors' Workers, Fresh Skilling for Youth and Women in Operational Areas, National Vocational Educational Qualification Framework in Schools and Infrastructure Augmentation.

Further, a Pilot Project has been launched in all Subsidiaries of CIL on 15th July 2016 for training in various Trades, in which 10 days training is given to selected candidates followed by 1 day of assessment and certification. The project is being regulated by Skill Council for Mining Sector (SCMS) through Training Partners. Overall coordination is handled by NSDC and CIL along with its Subsidiary Single Point of Contacts (SPOC's).

(c): The person trained/achievement under the pilot project is summarized below:

Activity	Training imparted
Recognition to Prior Learning (RPL) for Employees and Contractors' Workers	39953
Fresh Skilling of PAPs	1968 (706 placed)
Total	41921

(d) & (e): CIL does not have any budget head called 'other administrative expenses'.

(f) : During the year 2018-19, a total of 1,12,647 employees of CIL and its subsidiaries have been trained, out of which 19,240 were executives and 93,407 non-executives. These training programs include in-house training, training in other reputed institutes outside the company and training abroad. Apart from its own employees, CIL also organizes basic and refresher skill development trainings for the contractors' workers working in its command area. 45,261 contractors' workers were imparted skill development trainings in Vocational Training Institutes of subsidiaries of CIL during 2018-19 as per requirement of the Mines Vocational Training Rules.
